

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 6 of 2012 &
IA Nos. 5 & 6 of 2012**

Dated: 17th February, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

M/s. Chemfab Alkallis LimitedAppellant (s)
Versus
Electricity Deptt. Of Puducherry & Anr. ... Respondent (s)

Counsel for the Appellant (s) : proxy counsel for Mr. Rohit Rao N.

Counsel for the Respondent (s): Mr. V.G. Pragasam &
Mr. S. Prabu Ramasubramanian
for R.1
Mr. Aditya Kr. Singhal &
Mr. Dinesh Kapoor for R.2

**Appeal No. 187 of 2011 &
I.A. No. 279 of 2011**

M/s. Chemplast Sanmar Limited ... Appellant(s)
Versus
Joint Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. K.V. Mohan

Counsel for the Respondent (s): Mr. V.G. Pragasam &
Mr. S. Prabu Ramasubramanian
for R.1
Mr. Aditya Kr. Singhal &
Mr. Dinesh Kapoor for R.2

ORDER

Pleadings are complete in both the matters. Post both the matters for hearing on **02.03.2012**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS